

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**  
**PRINCIPAL BENCH**  
**AT NEW DELHI**

**O.A No. 178/2024**

**Title of the case:** - News item titled "Increasing Pollution badly affecting water bodies in Bhaderwah" appearing in Greater Kashmir dated 15.01.2024.

**IN THE MATTER OF:-**

**I N D E X**

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Answering  
respondent  
Through Counsel

Dated: 02.04.2026

(Gautam Singh)  
Standing Counsel, J&K  
National Green Tribunal

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH AT NEW DELHI**

**O.A No. 178/2024**

**Title of the case:-**

News Item titled "Increasing pollution badly affecting water bodies in Bhandarwah" appearing in Greater Kashmir dated 15.01.2024.

**IN THE MATTER OF:** -Progress Report on behalf of Deputy Commissioner / District Magistrate, Doda.

**May it please your Lordships,**

The answering respondent most respectfully submits as under:-

1. That the aforementioned case is pending adjudication before the Hon'ble Tribunal, Principal Bench, New Delhi.
2. That the case was listed for hearing on 06.01.2026, wherein the Hon'ble Tribunal has directed the answering respondent to file a fresh comprehensive and complete progress report. Detailed operative part of the order is reproduced as under:

***"...4. We find that above information is not only incomplete but it does not provide for complete remediation of the problem. Even otherwise, timeline for some of the work is going to expire within next 02-03 months. Hence, we permit the respondent no.2 to file a fresh comprehensive and complete progress report by way of affidavit at least one week before the next date of hearing disclosing the work completed and clear timelines for remaining work."***

  
Deputy Commissioner  
Doda

3. That pursuant to aforementioned directions passed by the Hon'ble Tribunal, matter has been taken up with all stakeholders by the District Administration and upon thorough deliberations, revised timelines in respect of the remaining / pending activities have been fixed. Moreover, effectiveness check of the activities completed has also been carried out at the ground level by a senior team of officers lead by the Additional Deputy Commissioner (ADM) Bhaderwah wherein impact of the implemented activities has been assessed. Updated copy of the Action Plan / Progress report dated 02.04.2026 is enclosed and marked as **Annexure-R1** for kind perusal of the Hon'ble Tribunal.
4. That it is respectfully submitted that the District Administration is according highest priority to the action plan submitted before the Hon'ble Tribunal for the remediation of the problem and remains fully committed to the expeditious implementation of the remaining components of the Action Plan and assures the Hon'ble Tribunal that the pending works shall be completed within the specific timelines.
5. That, in addition to aforementioned works, quality of water is being closely monitored alongside, by J&KPCC. In this context, water samples have been found conforming to the specifications.

**Copies of the report of water samples dated 27.02.2026 are enclosed herewith and marked as Annexure R-2 for perusal of the Hon'ble Tribunal.**


  
Deputy Commissioner  
Doda

6. That the answering respondent has been transferred as District Magistrate of the District vide Govt. Order No. 230-JK (GAD) dated 20.02.2026 and immediately upon assuming office has accorded topmost priority to the activities identified / undertaken for remediation of the issue arisen and in this regard frequent follow up

and review meetings are being held with senior most officers of all involved departments.

**IN THE PREMISES,**

Therefore, keeping in view of the above stated facts, it is respectfully prayed that the submissions made herein above and those to be urged at the time of hearing, the progress report may kindly be considered and taken on record in the interest of justice.

  
Deputy Commissioner / District Magistrate, Doda  
**Doda**  
(Answering Respondent)

S.NO	Check Point	Problems Identified	Actions Planned	Resp.Deptt. / Officer	Target Date	Progress Report as on 01.04.2026	Status	Impact of Targets Achieved	Annexure No.
<b>Management of Liquid waste</b>									
1	Treatment of Sewage	1.68 MLD of Sewerage generated by households getting drained into water bodies directly or indirectly without any treatment.	<p>As proposed :-</p> <p>4.5 MLD STP to be established for proper treatment &amp; disposal of sewage waste</p> <p>5 KLD FSTP to be established for proper treatment and disposal of Septage waste.</p>	<p>SBM / UEED Deptt.</p> <p>UEED Deptt.</p>	31.03.2027	<p>As reported by the Chief Engg. Urban Engg. Deptt.(UEED), technical evaluation of the bids had been completed however the same could not be finalized, as one of the bidders filed a case before the Hon'ble High Court of J&amp;K against other tenders of the Deptt. This is due to the fact that one of the participating bidders has approached the Hon'ble High Court of J&amp;K against the other tenderers/bidders.</p> <p>Due to above reason work has again been put to fresh tenders vide E-NIT No:58 of 2025-26 dated 06.03.2026 against which three (3) bids have been received and the same are under technical evaluation process, which shall be finalized in a week's time.</p>	On going		Annexure-A
			<p>Development of 5.68Km for interception and diversion network for collection of sewerage and septage generated.</p> <p>Procurement of 1 Cesspool tanker / Sucker Machine of 3KLD capacity to be done as temporary measure till establishment of STP/FSTP.</p>	EO MC Bhaderwah	01.03.2025		Target Achieved	<p>The procurement of a 3 KLD Cesspool Tanker/Suction Machine has facilitated the safe and efficient collection and transportation of sewage and septic waste which has effectively prevented the direct discharge of waste into open areas and water bodies, thereby improving sanitation and quality of water in Neeru river.</p>	Annexure-B

Treatment of Sewage	Waste water from rural areas is getting drained in water bodies without any treatment.	Three Decentralized waste water treatment systems (DEWATS) to be established near:	BDO Bhaderwah/ XEN REW Doda	30.12.2026	Construction work of DEWATS got damaged due to unprecedented rainfall. A consultant engaged by the Directorate of Rural Sanitation J&K to provide an expert opinion on the resilience of these structures/sites against such flood events in the future opined that the said sites were highly flood-prone and not suitable for the construction of DEWATS.  Pursuant to above, fresh site visits were undertaken by the Rural Development Deptt. along with Revenue Deptt. and three new sites have been identified for construction of DEWATS.  Subsequently DPRs have been submitted by the Asst. Commissioner, Panchayat to Director General Rural Sanitation for accord of administrative approval.	Awaiting Admin. Approval	Annexure-C
	Insufficient soakage pits in rural area	Soakage pits to be increased from 15 to 47 for catring need of the rural areas.	BDO Bhaderwah	30.04.2026	All 77 soakage pits (30 -Addl.) have been successfully constructed.	Target Achieved	Annexure-D
	Waste from Slaughter house is getting directly discharged into water body.	Bio-Effluent treatment plant of 20KLD at new Slaughter house to be established to prevent direct discharge into water bodies.	EO MC Bhaderwah	30.03.2026	The Bio-Effluent Treatment Plant of 20 KLD has been installed at the Modern Slaughter House. The plant has been successfully tested, and the waste water samples have been tested by J&K PCC and as per report dated 18.03.2026, parameters have been found within permissible limits.	Target Achieved	Annexure-E
	Old slaughter house to be discarded.	EO MC Bhaderwah	01.09.2025	Old slaughter house has been sealed and is not being used	Target Achieved	The closure/sealing of the old slaughter house has effectively prevented the discharge of solid and liquid waste from the said facility into nearby water bodies, thus preventing water pollution.	

2	Sub-Division Hospital Bhaderwah	Treatment plant installed in sub district Hospital bhaderwah is not operational.	Sewage treatment plant installed in sub district Hospital bhaderwah to be made 100% operational and handed over to Chief Medical Officer	Executive Engr., Mechanical Doda/Udha mpur	30.05.2025	100KLD STP at Sub District Hospital Bhaderwah has been successfully commissioned and made operational on 09.10.2025 as per report of Executive Engr. Mech. & Hospital Division, Doda dated 30.03.2026.	Target Achieved	Sewage waste from the hospital is getting successfully treated before being discharged thus preventing water pollution.	Annexure-F
3	Commercial Establishments	Two orange hotels one in Amira Nagar and another in Telligarh have been found operating without STPs	Hotels to establish STP plants for treatment of the sewage waste generated.	CEO Bhaderwah Dev. Authority	01.04.2025	1. 20 KLD STP has been installed and made functional at Tourist Facilitation Centre, Telligarh Bhaderwah. 2. STP has been installed and made functional at M/S Shiva Residency Amira Nagar Bahderwah.	Target Achieved	1. The installation of these Sewage Treatment Plants (STPs) has resulted in effective wastewater management which has led to a substantial reduction in pollution of nearby water bodies and has been helpful in improving water quality.	Annexure-G
4	Sewage Generation from Household	Septic waste coming out of various households is flowing into water bodies as the households have not constructed septic tank.	Committee formed to identify Households and Govt. undertakings which have no septic tanks and are discharging waste directly into water bodies and punitive actions to be undertaken against violators.	EO MC Bhaderwah BDO Bhaderwah		1. A total of 250 defaulters from the Municipal area have been identified and served notices till date. These defaulters have been presented before the Lok Adalat for further proceedings. 2. Out of above, Sixty (60) Government employees have also been identified, and departmental action against them has been initiated by the Additional Deputy Commissioner, Bhaderwah. 3. A total of 83 defaulters in rural areas have been served notices to date. As on date, 48 defaulters have already constructed septic tanks within their households, while the remaining defaulters have also initiated the construction of septic tanks.		1. Notices / challans have acted as effective deterrence and resultanty septic tanks are being constructed by households. 2. Moreover, no permission for new construction is being provided by the Administration without provision of septic tank in the said construction. 3. Twenty Govt. employees have constructed Septic tanks in their households.	

*Handwritten signature/initials*

Management of Solid Waste

		Un-treated waste lying open near dumping site at MRF facility Dranga Bhaiderwah as capacity of the landfill is on verge of getting exhausted.	Remediation of 10,000 MT waste by way of blooming to be done as per CBCP norms.	EO MC Bhaiderwah	30.12.2027	<p>1. The construction site got damaged due to unprecedented rainfall and the DPR for restoration of said construction site has been prepared and submitted to the Director Urban Local Bodies for approval/release of funds.</p> <p><b>2. In spite of above damage, a major portion of site was made operational and blooming of waste has been completed ahead of schedule.</b></p>	Target Achieved	No untreated waste is lying in open area near MRF facility and resultant foul smell has been eliminated and minimized breeding of flies etc.	Annexure- H
5	Treatment & Disposal of waste	Vermi composting facility of urban area at Dhranga is only partially operational. It has been observed that out of 20 beds available only 8 beds are functional as of today.	Upgradation of composting unit from 2 STPD to 5 TPD for treatment & disposal of waste generated to be done.	EO MC Bhaiderwah	01.12.2024	Capacity of vermicomposting facility at Dhranga has been increased to 5TPD.	Target Achieved	<p>1. The upgradation of the composting unit has significantly enhanced the efficiency and capacity of waste processing, ensuring scientific and environmentally sound management of biodegradable waste.</p> <p>2. It has further resulted in improved segregation, faster decomposition, and higher-quality compost output.</p>	Annexure- I
	Insufficient compost pits in rural area for treatment of solid waste.	No. of community compost sheds to be increased from 19 to 51.	EO MC Bhaiderwah	30.04.2026	<p><b>All 69 Composts (18-Addl.) pits have been successfully constructed by the Rural Development Department.</b></p>	Target Achieved	<p>1. Open dumping of the waste has reduced as the compost pits have facilitated proper segregation and scientific disposal of biodegradable waste at the community level.</p> <p>2. Production of nutrient rich compost has increased and the same is further transferred to MRF facility for subsequent distribution.</p>	Annexure- J	
	Coverage area for door to door collection in municipal area is approx. 70% only.	Coverage area for door to door collection to be increased to 100% in municipal area by end of the year by introducing more machinery & manpower.	EO MC Bhaiderwah	Target achieved	100% Door to Door collection of waste has been implemented in all wards.		<p>1. Due to effective waste collection, instances of open dumping and littering in the area have reduced greatly.</p> <p>2. Resultantly, condition of hygiene has improved which may contribute to reduced health hazards.</p>	Annexure- K	

6	Source waste Segregation & Collection	Open dumping of waste into water bodies	Chain link fencing (Estimated 6Km length) along bank on all hotspots within municipal limits to be done.	EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah	30.08.2026	<p>1. Total fencing length of 4550m including all bridges within limits of Municipal Council Bhaderwah has been estimated by Executive Engg. PWD Bhaderwah out of which 3200m is on road side and 1350m is for plugging of bridges and narrow stretches within limits of MC Bhaderwah. By including length of residential houses and commercial shops along side river sides, total length will be approx. 6Km.</p> <p>2. For above mentioned work, EO MC Bhaderwah has released Rs.100Lacs in favour of above agency.</p> <p>3. As of today 15% work amounting to Rs. 10.52lacs has been completed.</p>	On going	Annexure-L	
7	Source waste Segregation & Collection	Waste from Vegetable and Fruit market is not being collected on daily basis leading to lot of waste getting scattered / carried to other areas.	Separate vehicles to be introduced for collection of waste from vegetable/fruit markets and for chicken shops.	EO MC Bhaderwah	Implemented	<p>1. Door-to-door waste collection is being carried out in the designated rural areas, for which four (04) vehicles have been hired from private dealers. Further, a proposal for procurement of an additional four (04) vehicles for door-to-door waste collection in rural areas of Bhaderwah has been submitted to the competent authority for approval.</p> <p>2. A Memorandum of Understanding (MoU) has been signed between the Block Development Officer (BDO), Bhaderwah, and the Executive Officer, Municipal Committee (MC), regarding the disposal of rural waste at the Material Recovery Facility (MRF).</p> <p>3. Another MoU has been signed between the Executive Officer, MC Doda, and M/s Ex-Servicemen B.S. Security Agency, Ward No. 06, Karan Nagar, Udhampur, for the disposal of waste generated from various Army camps located in the rural areas of Bhaderwah.</p>	Target Achieved	<p>1. The initiative has reduced instances of open dumping and littering, thereby enhancing cleanliness and sanitation in rural areas.</p> <p>2. It has also promoted better waste management practices among residents, minimized environmental pollution, and reduced potential public health risks</p>	Annexure-M
7		Door to Door Waste collection is not effectively done in rural area.	100% door to door collection to be introduced in rural area.	BDO Bhaderwah	01.01.2025				

**Management of Plastic waste / Construction & Demolition Waste**

	Solid waste coming out of households is flowing into the water bodies	Installation of wire/iron mesh at mouth of deep drains to stop flowing of solid waste into water bodies.	EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah	30.10.2024	<ol style="list-style-type: none"> <li>1. Iron mesh installed at mouth of all drains and the solid waste collected is processed at Material Recovery Facility (MRF) Bhaderwah.</li> <li>2. Periodic frequency of cleaning introduced.</li> </ol>	Target Achieved	The installation of iron mesh at the mouths of all drains has effectively prevented the entry of solid waste into the drainage system, thereby reducing instances of clogging and overflow.	
384	No facility available for effective treatment and disposal of plastic waste.	Plastic waste management unit to be established taking into account the total waste generated.	BDO Bhaderwah	30.07.2026	<ol style="list-style-type: none"> <li>1. Construction work was initiated, however shortly thereafter a portion of the adjacent BRO road subsided followed by unprecedented spell of rainfall which adversely affected the ongoing construction of the Plastic Waste Management Unit.</li> <li>2. In view of the fact that road adjacent to the proposed site of construction is sinking day by day, current proposed site has been deemed non-feasible.</li> <li>3. Fresh /alternate site is being identified in liaison with Revenue Deptt. for construction of the unit.</li> </ol>	On going		Annexure-N
			EO MC Bhaderwah	01.01.2025				
8	Plastic Waste Disposal No facility for effective disposal of plastic waste like polythene bags, sheets etc. is available in District Doda.	Segregated Plastic waste in form of polythene bags, wrappers etc. to be auctioned.	BDO Bhaderwah	30.12.2024	Volunteer Rag pickers have been involved for collection and disposal/re-use/re-cycling of waste.	Target Achieved	Instances of plastic wrappers, polythene bags besides other plastic waste have reduced and this will have significant impact on overall environment.	
9	Construction & Demolition waste Construction & Demolition waste lying scattered at different places.	Establishment of site for storage of construction and demolition waste to be done.	EO MC Bhaderwah / XEN PWD	01.02.2025	Site for storage of Construction & Demolition waste has been established within premises of MRF facility.	Target Achieved	It has prevented indiscriminate dumping in open areas, roadsides, and water bodies, thereby reducing environmental degradation and visual pollution.	Annexure-O

*NO*

Miscellaneous activities

10 Enforcement Mechanisms	Implementation of	Lack of monitoring system to check adherence of Door to Door Collection of waste	Daily monitoring of waste collection to be done and Geo-Tagged photographs to be shared on daily basis.	EO MC Bhaderwah BDO Bhaderwah	Implemented	1. Daily monitoring has been introduced by ensuring Geo-tagged photographs of all covered areas on daily basis followed by daily audit. 2. Special whatsapp group of all concerned personnel created for sharing Geo-tagged photographs.	Target Achieved	1. Implementation has ensured greater accountability and transparency in waste management operations. 2. Real-time tracking and verification of field activities, has resulted in improved efficiency and service delivery. 3. No. of complaints w.r.t waste collection from general public have significantly dropped.	
	No effective review by District administration	1) Review by a dedicated committee to be introduced. 2) Monthly review by Deputy Commissioner Doda to be done	EO MC ADC Bhaderwah DC Doda	Implemented	1. Quarterly review meeting along with spot visit is being done by the by Addl. District Magistrate Bhaderwah. Last review meeting was held on 28.03.2026. 2. Monthly review meeting is being conveyed by the District Magistrate, Doda.	On going	1. Review meetings have resulted in quick identification of on site issues / bottlenecks. 2. Matter is promptly taken up with highest authorities for quick resolution thus reducing lead time.		
	Lack of enforcement mechanisms to deter people from dumping garbage in open / water bodies.	CCTV's to be installed at important places like Old Bus Stand, Punjeha Nallah Near Jama Masjid, Seri Bazaar, Slaughter Houses & MRF etc. for identifying violators.	EO MC Bhaderwah / BDO Bhaderwah / Tehsildar Bhaderwah / SHO / DO JKPCC	30.05.2025	1. 100% viewing of CCTV footage is being done on daily basis and notices/challans are being issued against the violators. 2. This proactive approach is bringing a transformational change through both enforcement and motivation.	Target Achieved	Significant reduction in no. of violators has been found, implying that the activity is serving as effective deterrence.	Annexure-P	

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		Special cross-functional teams(CFT) to be constituted for effective enforcement of J&K Non Biodegradable (Management handling and disposal) Act 2007.		Special cross-functional teams have been constituted for effective enforcement of J&K Non Biodegradable (Management handling and disposal) Act 2007.	Target Achieved	Constitution of special CFT has strengthened inter departmental coordination.		
		Routine challans and fines to be introduced.		Fine amounting to Rs. 108640/- w.e.f April 2024 to Feb. 2026 has been realized from other violators till date.	Target Achieved	Awareness of common public has increased, impact of which is being reflected in reduced challans.		
		For creation of the awareness in general, awareness messages to be disseminated through LED Digital displays to be installed within municipality. Additionally signages / Hoardings to be installed on embankments as well as within town.	EO MC	01.03.2025	LED displays, signages have been installed at conspicuous places within town.	Target Achieved	The dissemination of awareness messages through LED digital displays across the municipality limit of Bhaderwah, along with the installation of signages and hoardings on embankments and within the town, has significantly enhance public awareness regarding sanitation and waste management practices.	Annexure-Q
		Regular announcements to be made on loud speakers by administration	EO MC	—	Speakers mounted on vehicles being used for making regular announcements.	Target achieved	Awareness of common public regarding sanitation and waste management practices which is getting reflected in reduced violations / challans/Fine.	
		Public awareness to be created / improved through Information, Education & Communication (IEC) activities on frequent basis.	EO MC Bhaderwah/ BDO Bhaderwah / Tehsildar Bhaderwah/ SHO Bhaderwah	—	IEC activities calender has been prepared wherein students, common public etc. have also been involved on periodic basis.	Target achieved	IEC activities have enhanced public awareness regarding sanitation, waste management, and environmental protection.	Annexure-R
		No frequent programs to increase involvement of general public regarding waste management						



## Annexure- A

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE CHIEF ENGINEER J&K U. E.E. DEPARTMENT (J&K)  
Main Office: Sulaiman Shopping Complex, Dalgate, Srinagar-190001, Kashmir  
Camp Office (Nov-April) Transport Nagar, Narwal, Jammu-180006  
e-mail: [cejkuued8@gmail.com](mailto:cejkuued8@gmail.com)

**Deputy Commissioner,  
Doda.**

No: CE/UEED/CJ/PS/54-56

Dated. 02-04-2026

Subject:- Used Water Management project in Municipal Council Bhaderwah under UWM.,SBM 2.0 by way of Design & Construction of 2.0 MLD Sewage Treatment Plant. Construction of Interception & Diversion Structures at Outfalls, Conveying Mains, IPSs incl. Operation & Maintenance for 5 years after successful completion of free trial run of 6 months

Sir,

The above subject work was put to tenders by the Executive Engineer, S&D Division West Jammu vide E-NIT No: 21 of 2025-26 dated 31-10-2025 (1<sup>st</sup> Call) due to poor response the said work was put to fresh tenders by the concerned Executive Engineer, vide E-NIT No: 40 of 2025-26 (2<sup>nd</sup> call) against the said E-NIT, the Technical Evaluation of the bids received was completed but same could not be finalized due to the reason that one of the participating bidder has filed the case in the Hon'ble High Court of J&K, against the other Tenders of this Department.

Due to the above reason the work was again put to fresh Tenders by the concerned Executive Engineer, vide E-NIT No: 58 of 2025-26 dated: 06-03-2026 (3<sup>rd</sup> call) against the said NIT 3 (three) bids were received and are presently under the Technical Evaluation process which shall be finalized in weeks' time.

Hence the report is submitted for favour of information and further necessary action.

Yours Faithfully

  
(Er. Jugal Kishore Nagotra)  
**Chief Engineer**  
**J&K U.E.E. Department**  
**Camp Jammu**

Copy to the :-


1. Superintending Engineer, S&D Circle Jammu for information.
2. Executive Engineer, S&D Division West Jammu for information and follow-up action.
3. File concerned.

## Annexure- B



**Cesspool Tanker/Sucker Machine**

## Annexure- C



Union Territory of Jammu & Kashmir  
Department of Rural Development & Panchayati Raj (J&K)  
**OFFICE OF THE ASSISTANT COMMISSIONER PANCHAYAT DODA**

Email:- [acp.doda@gmail.com](mailto:acp.doda@gmail.com)

The Director General  
Rural Sanitation  
Jammu & Kashmir


**No:** ACP/D/SBM-G/2025-26/9628-30      **Dated :** 09.02.2026

**Subject: Submission of DPR for construction of DEWATS.**  
*Ref.: Yours office letter no. DRS/2025-26/11791-92 dated: 12-01-2026*

Madam,




Kindly refer to the subject and reference captioned above, In this connection find enclosed herewith the requisite information along with DPR of said DEWATS as received from Executive Engineer REW Doda vide letter no. XEN/REW/D/2025-26/9037-41 dated: 29-01-2026 for favour of further necessary action at your end please.

**Encl. A/A**

Yours Faithfully,  
  
**Assistant Commissioner Panchayat  
Doda**

**Copy to the:-**

1. District Development Commissioner Doda for kind information.
2. Executive Engineer REW Doda for information.

Government of Jammu & Kashmir (UT)  
DEPARTMENT OF RURAL DEVELOPMENT & PANCHAYATI RAJ  
**OFFICE OF THE EXECUTIVE ENGINEER RURAL ENGINEERING WING  
DODA**

Email: [xenrcadoda1@gmail.com](mailto:xenrcadoda1@gmail.com)

**The Assistant Commissioner Panchayat,  
Doda.**

**No.:-** XEN/REW/D/2025-26/ 9037 - 41      **Dated:-**29/01/2026

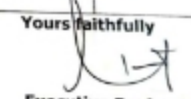
**Sub.:-** Submission of Detailed Project Report for construction of Components of DEWATS (IS+PGF)-reg.

**Ref.:-** Your good office endorsement no.:- ACP/D/25-26/2483 dated :- 29/01/2026 & this office letter no.:- XEN/REW/D/2025-26/8039-43 Dated:-31/12/2025

Sir,

Apogros to the subject cited & reference cited above, in this regard the capacity of the Components of DEWATS(IS+PGF) is as per detail below:-

S. No.	Name of Work	Block	Panchayat	Capacity
1	Construction of Components of DEWATS (IS+PGF) at Lamgarh Nallah Gatha Near Fish Pond	Bhaderwah	Gatha	25 KLD
2	Construction of Components of DEWATS (IS+PGF) at Sarna Nallah Near Mandir on left side of Malsoo foot bridge	Bhaderwah	Sarna	25 KLD
3	Construction of Components of DEWATS (IS+PGF) Chakka Chinote Nallah near confluence	Bhaderwah	Chakka	25 KLD
4	Construction of DEWATS at Jijwan	Dali Udhyampur	Bharath-A	25 KLD

Yours faithfully  
  
**Executive Engineer  
Rural Engineering Wing  
Doda**

**Copy for favour of kind information to :-**

- 1) Director General Rural Sanitation J&K.
- 2) Superintending Engineer REW Jammu.
- 3) Assistant Executive Engineer REW Sub Division Bhaderwah/Doda
- 4) P.A. to Deputy Commissioner Doda.

## Annexure- D



## Soakage Pits

### Annexure- E



**Bio-Effluent Treatment Plant of 20 KLD at New Slaughter House, Bhaderwah**

## Annexure- F



**STP installed at Sub District Hospital Bhaderwah**



Union Territory of Jammu & Kashmir  
Office of the Executive Engineer, Mechanical & Hospital Division, Doda.  
Email: [xen-mhddoda@jk.gov.in](mailto:xen-mhddoda@jk.gov.in)



The Additional Deputy Commissioner,  
Doda

No: - MHDD/2025-26/4467-74

Dated:- 30-03-2026

Subject: - Submission of Current Status Report regarding NGT Action plan and related issues

Reference: -Your Office Letter No.1366-77/ARA dated 24.03.2026.

Sir,

In reference to the subject matter cited above, and in response to the Point figured at S.No.2 it is hereby submitted that the Repair and Replacement works of electro-mechanical components for the revival of the 100 KLD Sewage Treatment Plant (STP) at Sub-District Hospital (SDH) Bhaderwah, executed by M/S R.P. Global Projects, have been completed and the plant was successfully commissioned on 09-10-2025. The inlet and outlet sample point have also been installed.

The plant is working satisfactorily and is successfully treating the waste sewage water from the hospital successfully. The test reports of the sewage water are within the permissible limits.

The training to the Hospital Staff has been imparted at site by the contractor. All necessary documentation including Operation Manual, P&ID, Process Flow Diagram, and Commissioning Report has been received and kept on record.

For effective functioning of the STP, adequate and continuous sewage inflow is essential so that the optimum functioning of the STP plant is maintained.

Yours faithfully,

  
(Er. Predeep Kumar)  
Executive Engineer,  
Mechanical & Hospital Division,  
Doda.

Copy to the: -

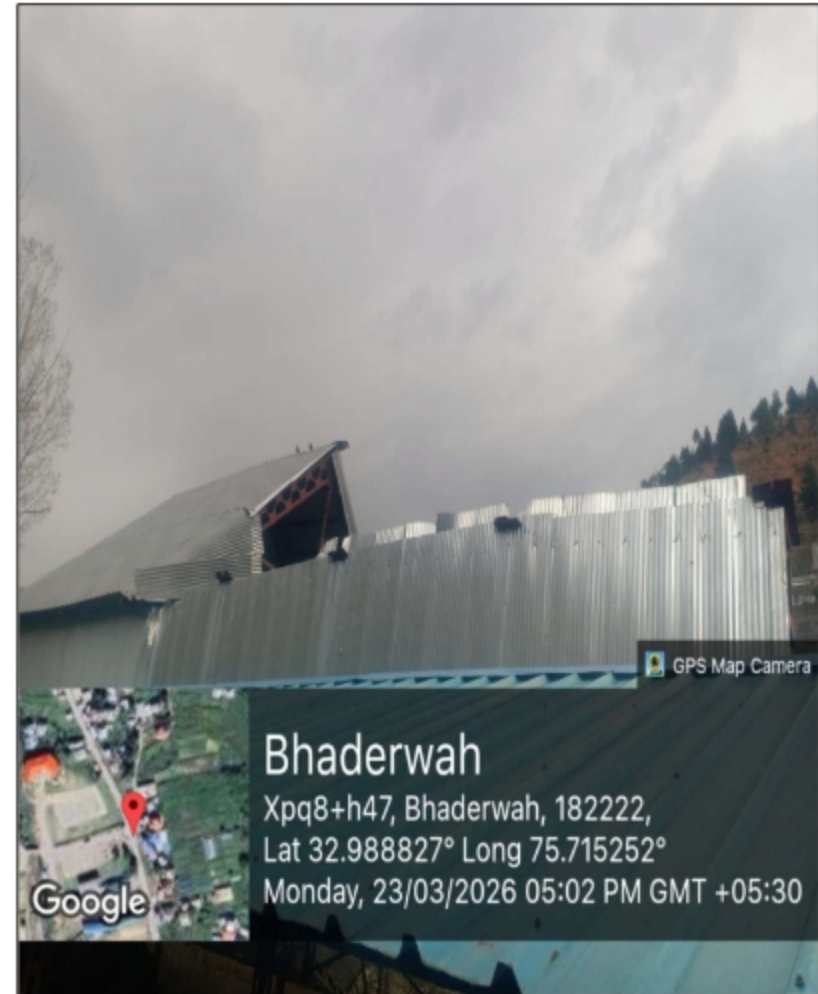
1. Chief Engineer, Mechanical and Hospital Engineering Department, Jammu for information please
2. Director Health Services Jammu for information please
3. Additional Deputy Commissioner Bhaderwah for information please
4. Superintending Engineer, Mechanical and Hospital Circle, Jammu for information please.
5. Chief Medical Officer Doda for information please
6. Block Medical Officer SDH Bhaderwah for information

## Annexure- G



STP installed at Teligarh Resort, Bhaderwah

## Annexure- H



**Damaged sites at MRF Dranga, Bhaderwah**

## Annexure- I



## Vermi-composting Unit at Dranga, Bhaderwah

## Annexure- J



## Compost Pits

## Annexure- K



## Door to Door Collection

## Annexure- L

### BRIEF NOTE

The work of Chain Link Fencing namely "Installation of Fencing adjoining to Nallahs within the limits of MC Bhaderwah" has been allotted to the contractor M/S AVG Contractors and Supplies Pvt. Ltd 1<sup>st</sup> owner Rajeev Kumar Jain R/o Talab Tillo Jammu vide allotment No:-SED/R&B/DB/2025-26/9151-54 Dated:-19-11-2025 for an amount of **Rs. 265.12 Lacs** for a completion period of **18 months (AAA Cost.331.41 lacs)**.


Present status:- Till date about 15% of progress has been achieved (Length=700mtrs. The expenditure incurred till date is **Rs.10.52 lacs (Work is in progress)**).

Total length of the Chainlink Fencing to be executed is **4550 mtrs** out of which 3200mtrs is on road side and **1350 mtrs** is for plugging of Bridges and narrow stretches within the limits of MC Bhaderwah.

By including the length of residential houses and commercial shops along the River sides, total River length to be covered will be around **6.00 kms** as per demarcation done by the MC Bhaderwah before preparation of DPR.

As per allotment the target date of completion is 25-05-2027.

Expected Date of Completion = 08-2026

  
 Executive Engineer  
 PWD (R&B) Division  
 Bhaderwah



## Chain Link Fencing

## Annexure- M



**Fruits and Vegetables waste collection from market/shops**

**Annexure- N**

(Government of Jammu & Kashmir)

**OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH**

The Assistant Commissioner Panchayat,  
Doda.

NO:BDO/B/2025-26/06-08

Dated: 01/04/2026

**Subject: Construction of Plastic waste management plant at Kapra and damage of Bhalara-Kapra road at Kapra and report thereof.**

Sir,

Kindly refer to the subject cited above. In this context, it is submitted that a work namely "Construction of Plastic Waste Management Shed" was started at Kapra Block Bhaderwah during the month of May 2025 (photograph enclosed), but after some time Bhalara-Kapra road adjacent to the site of work was damaged and got washed out on 01.06.2025 (photograph enclosed).

Further, it is submitted that during the heavy rainfall during the month of August and September 2025 severe damage has been caused to the Bhalara-Kapra road and again the work was started and the debris was cleared. But the road adjacent to the site of construction remains sinking day by day and now the site is not feasible for the "Construction of Plastic Waste Management Shed" at Kapra. Photographs of site is enclosed.

As such, your good self is requested to kindly take up the matter with the higher authorities for change of location for the construction of the same.

Hence the current status report is submitted for favour of information and kind perusal with a request to kindly take up the matter with higher authorities for necessary change of location at an earliest so that the work could be completed well in time.

Yours faithfully,

  
Block Development Officer  
Bhaderwah

Copy for favour of information to:

1. District Development Commissioner Doda.
2. Addl. Deputy Commissioner, Bhaderwah with a request to provide feasible land for construction of the said work.
3. Office Record.



**BRO Road Subsidence adjacent to land levelling of Plastic Waste Management Unit**

**Annexure- O**

**Construction and Demolition Waste Unit at Dranga, Bhaderwah**

## Annexure- P



## CCTV implementation

## Annexure- Q



## LED Display and Signage Boards

**Annexure- R**



**IEC activities and Awareness campaign**

## Annexure- S



**Special Drives for Cleaning of Neeru River Bheaderwah**

## Annexure-R2

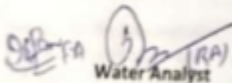
J&K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU  
ANALYSIS TEST REPORT (Water Laboratory)

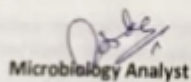
Source of sample collection : Neeru River  
Date of sample collection : 13-2-2026  
Sample collected by : D.O Doda

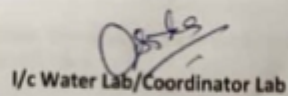
Report No. 119(W)(a)  
Dated: 27-2-2026

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah (6)	Neeru River at Solid waste Management & Dumping Site at Dranga (7)	River Chenab after mixing with Neeru Nalla near Pull Doda (8)	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	9	9	9	
3	Colour	Colourless	Light grey	Light grey	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	8.0	6.5	7.6	>5.0 mg/l
6	pH	7.45	7.85	7.87	6.5-8.5
7	Conductivity	133	137	242	
8	Biological Oxygen Demand	BDL	BDL	1.2	<3.0 mg/l
<b>General Parameters</b>					
1	Turbidity	2.0	2.0	10.0	
2	Total Dissolved Solids	77	80	140	
3	Chemical Oxygen Demand	BDL	BDL	12.0	
4	Total Alkalinity	72	80	100	
5	Hardness as CaCO <sub>3</sub>	68	74	142	
6	Calcium Hardness as CaCO <sub>3</sub>	54	54	124	
7	Magnesium Hardness as CaCO <sub>3</sub>	14	20	18	
8	Sodium	2.7	4.5	8.2	
9	Potassium	0.67	1.34	2.8	
10	Chloride	15	14	24	
<b>Microbiological Parameters</b>					
11	Faecal Coliform	3200	14400	9400	2500

Note: 1. All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S}/\text{cm}$ ), Temperature °C. BDL= Below Detection Limit and Faecal Coliform in CFU.  
2. All samples were found complying with standard limits falling in B class of Rivers except Faecal Coliform

  
Water Analyst

  
Microbiology Analyst

  
I/c Water Lab/Coordinator Lab

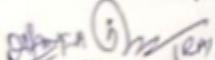
J&K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU  
ANALYSIS TEST REPORT (Water Laboratory)

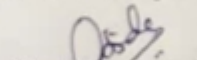
Report No. 119(4)(6)  
Dated: 27-2-2026

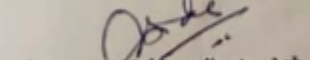
Source of sample collection : Nallahs falling in Neeru River  
Date of sample collection : 13-2-2026  
Sample submitted by : D.O Doda

S.No.	Parameters	Haloan Nallah Before mixing with Neeru River near sartangal vill Bhaderwah (1)	Puneja Nallah before mixing with Neeru River near Jamia Masjid Bhaderwah (2)	Halina Nallah before mixing with Neeru River near Chinote Mandir Bhaderwah (3)	Hanga Nallah before mixing with Neeru River near Amira Nagar Bhaderwah (4)	Neel Ganga/Gupt Ganga (5)	Standard permissible limits as per CPCB classification of streams for 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	Clear	Clear	
2	Temperature	9	9	9	9	8	
3	Colour	Colourless	Light brown	Light grey	Light grey	Light grey	
4	Odour	Odourless	Slightly Pungent	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	6.4	5.8	7.2	6.1	7.5	>5.0 mg/l
6	pH	7.42	7.95	7.96	7.82	96	6.5-8.5
7	Conductivity	78	147	120	<1.0	<1.0	<3.0 mg/l
8	Biological Oxygen Demand	<1.0	1.3	<1.0	<1.0	<1.0	
<b>General Parameters</b>							
1	Turbidity	2.0	6.0	2.0	3.0	4.0	
2	Total Dissolved Solids	45	86	70	55	70	
3	Chemical Oxygen Demand	BDL	15.0	BDL	BDL	<1.0	
4	Total Alkalinity	60	80	70	48	78	
5	Hardness as CaCO <sub>3</sub>	54	76	60	44	62	
6	Calcium Hardness as CaCO <sub>3</sub>	40	62	46	40	42	
7	Magnesium Hardness as CaCO <sub>3</sub>	14	14	14	4	20	
8	Sodium	2.4	7.4	4.4	3.8	2.9	
9	Potassium	0.80	2.9	1.0	0.8	0.73	
10	Chloride	17	27	13	9.0	17	
<b>Microbiological Parameters</b>							
11	Faecal Coliform	2200	81400	72100	4400	2000	2500

Note: 1. All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S}/\text{cm}$ ), Temperature  $^{\circ}\text{C}$  BDL= Below Detection Limit and Faecal Coliform in CFU.  
2. All samples were found complying with standard limits falling in B class of Rivers expect Faecal Coliform of 2,3 & 4.

  
Water Analyst

  
Microbiology Analyst

  
I/c Water Lab/Coordinator Lab

O.A No. 178/2024

**Title of the case: -** News item titled "Increasing Pollution badly affecting water bodies in Bhaderwah"

**In the matter of:** Affidavit in support of Progress Report



I, Krishan Lal, JKAS age 58 years, presently posted as Deputy Commissioner, Doda, do hereby solemnly affirm and declare that being well conversant with facts of the case and on the basis of records available with me, do hereby swear this affidavit in support of Progress Report. I do hereby further declare as under:-

1. That the Progress Report has been drawn and drafted by the deponent on the basis of information and material available with the deponent.
2. That the Deponent has gone through the contents of the accompanying Progress Report and the same are related to the records of the case available with the Deponent and are true to the best of my knowledge and available information.

*[Signature]*  
Deponent

Verification:-

Verified at Doda on 03/04/2026 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

Solemnly Affirmed before *Sh. Krishna Lal MP Deputy Commissioner Doda*  
me by the deponent *Sh. Krishna Lal*  
Sh. *Neha Chandel Rana* who *20*  
is a *Notary*  
Advocate/Notary  
Public Doda (J&K) *03/04/26*

*[Signature]*  
Deponent

*Prerna*  
*Notary*  
*Neha Chandel Rana*  
*Tr. Moh. DC - Doda*  
*Cell. 95966*  
*90185*

